

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 403 OF 2017 &
IA NO. 1179 OF 2017

Dated: 21st February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Vidyut Vyapar Nigam Limited

... Appellant(s)

Vs.

M/s. Godawari Green Energy Limited & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Ms. Anushree Bardhan
Mr. A.K. Dubey

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar for R-1

ORDER

The learned counsel, Ms. Anushree Bardhan appearing for the Appellant prays for two more weeks' time to enable her to file affidavit of service.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Another two weeks time is granted to the learned counsel appearing for the Appellant to enable her to file affidavit of service in this matter. She may file the same by 07.03.2018.

List this matter for admission on 02.04.2018, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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